

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 211
75/241-242/ND/2019
CA-461/2021, IA-12/2020

IN THE MATTER OF:

Sh. Amanpreet Singh BAWA

...

Applicant

Versus

M/s. Satkar Logistics Pvt. Ltd. & Anr.

...

Respondent

Under Section: 241-242 Comp. Act.

Order delivered on 26.04.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant :

For the Respondent : Adv. Aneesha for R-2

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

Due to paucity of time, the matter is adjourned to 26.07.2024.

Sd/-
(COURT OFFICER)